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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1545/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Cotmac Industrial Trading Pvt. Ltd.

Raj Process Equipments & Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
D	CS RITESH MAHADAN	PCS For Applicant	SIGNATURE
2)	CS Pankai Dhamne	PCS for Applicant	Dhy
3)	Kunal Kata ilb Ku	riya Counsel mal Kamungo	W/ 6n-

ORDER CP NO. 1545/ I&BP/NCLT/MB/MAH/2017

For the parties have reported that Settlement is likely to happen, at their request list this matter on 23.1.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)